

**ACHARYA Vih BA BHAVE'S STATEMENT
ON -JAXAUTES**

^200. SHRI PRANAB KUMAR MUKHERJEE Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether (overnment's attention has been drawn to remark made by Acharya Vinoba Bhavi expressing his sympathy for the aims o the Naxalites as reported in Press on Fel ruary, 15, 1971; and

(b) ifso.wha arc the reactions of Govern-ment thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): la) Government have seen press reports c I this subject.

(b) While iovernmertl have already clarified their fi m commitment to policies aimed at cradic tion of poverty and removal of social injustice, they have also reiterated their unqualifit I determination to root out lawlessness anc to eliminate the "politics" of murder and »ssault.

FIRI U INSIDE MIDNAPUR JAIL

201./6HRI . P. CHATTERJEE:
SHRI K. P. SUBRAMANIA
MEN JN: SHRI NIREN
GHOSH:

Will the Mi istr ol' HOME AFFAIRS be pleased to uite:

(a) whether there was a firing inside Midnapur Cen ral Jail on 16th December, 1970;

(b) if so, wjytt was the number of casual-lies; and

(c) whai wa,> the cause of the firing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANI): (a) to (c) On December 16, 1970, extremist prisoners became unruly and violent and ,traed with brickbats, iron rods etc looioid from the jail blaeksmithy,

Stacked the other prisoners who did not Join them in creating disturbance in the jail premises. They also tried to escape from the jail by attacking the jail warders who had to open fire in self defence to prevent their escape. 9 persons were killed, 2 due to bullet injuries and 7 due to injuries inflicted by sharp cutting and blunt weapons. 25 persons, including 15 members of the jail staff, received injuries.

**Si ADDING OF SHRI T.P. MUKHERJEE OP
BARASAT ENQUIRY COMMISSION**

202. SHRI A. P. CHATTERJEE: SF1RI
NIREN GHOSH:
SHRI K. P. SUBRAMANIA
MENON i

Will the Minister of HOME AFFAIRS bo pleased to state:

(n) whether Shri T.P. Mukherjee of Barasat Enquiry Commission was stabbed on or about the 19th December, 1970 in the morning;

(b) whether any of the assailants have since been arrested; and

(c) whether any investigations have been made by the police and if so, what is the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) to (c). On 19th December 1970 Shri T.P. Mukherjee was assaulted by some miscreants with knives, rods and lathis. He was seriously injured and admitted to the SSK.M Hospital, the case is under investigation. Uptodate information about the number of persons arrested and the result of investigation is being collected from the State Government and will be laid on the table of the House.

**CONSTRUCTION OF BARAOE OVER KOSHSI
GANDAK, SARJU, GHAGRA AND RIHIND
DAM**

2()3. SHRI A.P. CHATTERJEE: SHRI
K.P. SUBRAMANIA MINON:

Will the Minister of IRRIGATION AND POWER be pleased to state;